

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

SPECIAL SESSION MONDAY, 12TH JUNE, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 01.20 P.m.
The day was allotted for Government Business.

1. National Anthem was played.
2. The Speaker announced the Report of the Business Advisory Committee under Rule 230 of the Rules of Procedure and Conduct of Business.
3. Shri Martin M. Danggo, Minister in-charge Parliamentary Affairs moved “That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.
The House agreed to the allocation of time proposed by the Business Advisory Committee.
4. The Hon'ble Speaker announced the names of Members nominated by him to the Panel of Chairman under Rule 9(1):
 - i. Smti. Dikkanchi D. Shira, MLA
 - ii. Shri W. D. Sangma, MLA
 - iii. Shri K. P. Pangniang, MLA
 - iv. Dr. Jemino Mawthoh, MLA

5. Introduction, Consideration and Passing of Bill:

- a. Shri Zenith M. Sangma, Minister in-charge ERTS introduce the Meghalaya Goods and Services Tax Bill, 2017.

The Bill was introduced and taken into consideration.

Shri Paul Lyngdoh, Shri K.P. Pangniang, Dr. Jemino Mawthoh, Shri Saleng A. Sangma, Shri James K. Sangma, Shri D. Jyndiang and Shri T. Chyne sought clarification on the implementation of the Meghalaya Goods and Services Tax Bill, 2017.

Shri Zenith M. Sangma, Minister in-charge ERTS replied and clarified to the points raised by the Hon'ble Members.

- b. Shri Zenith M. Sangma, Minister in-charge ERTS moved that the Meghalaya Goods and Services Tax Bill, 2017 be passed.

The Bill was passed by the House.

6. Government Resolution:

Dr. Mukul M. Sangma, Chief Minister moved the Government Resolution on the Notification issued by the Ministry of Environment, Forest and Climate Change vide.G.S.R.494(E) Dated 23rd May, 2017 regarding the Prevention of Cruelty to Animal (Regulation of Livestock Markets) Rules, 2017, and several shortcomings in the Rules which will have serious bearing on their implementation in Meghalaya.

Dr. Mukul Sangma, Chief Minister made brief speech.

Hon'ble Members who participated were Shri Ardent M. Basaiawmoit, Shri James K. Sangma, Shri Paul Lyngdoh, Dr. D. D. Lapang, Shri John Leslee K. Sangma, Dr. Jemino Mawthoh, Shri Saleng A. Sangma, Shri K. P. Pangniang, Shri Embhahlang Symiemlieh, Shri T. Chyne and Shri Witting Mawsor.

All the Hon'ble Members supported the Government Resolution.

Dr. Mukul Sangma, Chief Minister made a brief speech and thanked the Hon'ble Members for supporting the Government Resolution. He then moved that the Government Resolution be approved.

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The Government Resolution was then approved and adopted by the House.

7. **Obituary References:**

Rich obituary references were made on the passing away of (L) Shri Anthony Lyngdoh, former MLA and Minister, (L) Shri Karan Singh, (L) Shri Subrahmanyam Ramaswamy, (L) Shri Anil Madhve Dave and (L) Shri Prem Singh.

Hon'ble Members who paid obituary references and condolences were Dr. Mukul Sangma, Chief Minister, Shri James K. Sangma, Dr. D. D. Lapang, Shri Paul Lyngdoh, Shri Salseng C. Marak and Hon'ble Speaker.

Two minutes silence was observed by the House.

8. **Prorogation/ Adjournment Sine-die:**

The Hon'ble Speaker read out the message of prorogation/adjournment Sine-die from the Hon'ble Governor.

9. **National Anthem:**

National Anthem was played.

Dated Shillong, the 12th June, 2017.

Commissioner & Secretary,
Meghalaya Legislative Assembly.